

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *97**

TO BE ANSWERED ON THE 19TH DECEMBER, 2018/AGRAHAYANA 28, 1940 (SAKA)

ATTACKS ON RTI WORKERS, WHISTLE BLOWERS AND SOCIAL WORKERS

***97. SHRIMATI JHARNA DAS BAIDYA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of attacks that took place on RTI workers, whistle blowers and social workers during the last three years, the details thereof;

(b) whether NCRB classify these attacks in a different head, if so, the details of the attacks during the last three years as reported by NCRB, if not, the reasons therefor; and

(c) in how many cases FIRs have been registered, chargesheets filed, trials and convictions/acquittals from 2015 onwards, the data thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): A statement is laid on the Table of the House.

Statement referred in Rajya Sabha Starred Question No. *97 for reply on 19TH December, 2018 regarding 'Attacks on RTI workers, whistle blowers and social workers'.

(a) to (c): National Crime Records Bureau (NCRB) has started collecting data from State/ UTs on cases registered and persons arrested for attack on whistle blowers and RTI Activists/Social Activists, for the offence of causing grievous hurt under sections 325, 326, 326A and 326B of IPC on a monthly basis from 2017 onwards only. However, the data for the year 2017 is not complete for all States/UTs. Data on charge-sheet filing, trial status or conviction is not being maintained by NCRB, at present.
